

Name of the Corporate Debtor: AMAR PARKASH RICE EXPORTS PRIVATE LIMITED; Date of Commencement of CIRP: 26-04-2022; List of Creditors as on: 19-09-2022; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	97158003	1	96303588	73.19	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	19099371	2	19099371	14.52	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	0		0	0	0.00	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	20	30667114	20	16178346	12.30	0	0	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		23	146924488	23	131581305	100.00		15343183		